

National Company Law Tribunal



Allahabad Bench

CP NO. 18/ND/2010

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: MACI Organics Ltd

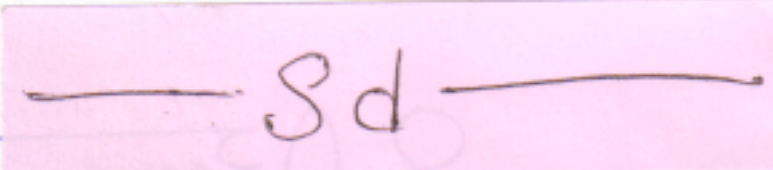
SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Zain Abbas	Adv	Petitioner	
2.	Shyam Kr. Rastogi	Adv.	Respondent	

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Advocate, Sri Zain Abbas for the petitioner. Shyam Kumar for the respondent. He seeks permission to withdraw his written submission which was filed earlier on behalf of the respondent, which prima facie does not seem to be filed properly and in conformity with the settled practice and procedure of this Tribunal. Therefore, he is advised to file formal application for withdrawal of the same, and to provide a copy thereof to the petitioner counsel to file his objection, if any. The matter would be decided thereafter.

The matter be listed on 23rd November, 2017.


H.P. Chaturvedi, Member(Judicial)

Date: 06/11/2017

Typed by
Jyoti